

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CYBERSPONSE INDIA PRIVATE LIMITED**

1.	Name of the Corporate Person	Cybersponse India Private Limited
2.	Date of Incorporation of the Corporate Person	4 th October 2016
3.	Authority under which corporate person is incorporated/ registered	Companies Act 2013, ROC Pune
4.	Corporate Identity Number of corporate person	U72900PN2016FTC166662
5.	Address of the Registered Office and Principal Office (if any) of the corporate person	Block 6, 1 st Floor, Krutika A, Lane 6, Dahanukar Colony, Kothrud, Pune 411038
6.	Liquidation commencement date of corporate person	25 th August 2021
7.	Name of the Liquidator: Address of the Liquidator: Email address of the Liquidator: Telephone number of the Liquidator: Registration number of the Liquidator:	Ganesh Panduranga Pai #68, Chitrapur Bhavan, 6B, 6 th Floor, 8 th Main, 15 th Cross, Malleshwaram, Bangalore 560055 Pragnya.cas@gmail.com 9845666596; 080-23565641 IBBI/IPA-001/IP-P01313/2018-19/12054
8.	Last date of Submission of claims	24 th September 2021

Notice is hereby given that Cybersponse India Private Limited has commenced voluntary liquidation on 25th August 2021.

The stakeholders of Cybersponse India Private Limited are hereby called upon to submit a proof of their claims, on or before 24th September 2021, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

CA Ganesh P Pai

Place: Bangalore
Date: 27th August 2021

Registered Insolvency Professional
Registration No: IBBI/IPA-001/IP-P01313/2018-19/12054


Ganesh Panduranga Pai
Insolvency Professional